

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
BHUPESH STEEL PRIVATE LIMITED OPERATING IN THE STEEL SECTOR AT
SONIPAT, HARYANA & DELHI

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	BHUPESH STEEL PRIVATE LIMITED PAN: AAACB0972H CIN: U74899DL1988PTC033862
2.	Address of the registered office	A-48, IIND FLOOR WAZIRPUR INDUSTRIAL AREA, DELHI, Delhi, India, 110052.
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Khewra Road, Sonipat, Haryana
5.	Installed capacity of main products/ services	Not Available
6.	Quantity and value of main products/ services sold in last financial year	Not Available
7.	Number of employees/ workmen	0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Available balance sheet is for the FY 2020-21. https://drive.google.com/drive/folders/1QpjOFKnbKTXmZLcPwz7FLsIBFXREiIjw?usp=drive_link
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	https://drive.google.com/drive/folders/1QpjOFKnbKTXmZLcPwz7FLsIBFXREiIjw?usp=drive_link
10.	Last date for receipt of expression of interest	08.04.2024
11.	Date of issue of provisional list of prospective resolution applicants	10.04.2024
12.	Last date for submission of objections to provisional list	15.04.2024
13.	Date of issue of final list of prospective resolution applicants	17.04.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	22.04.2024
15.	Last date for submission of resolution plans	22.05.2024
16.	Process email id to submit Expression of Interest	cirp.bspl@gmail.com

Note: The PRAs shortlisted in the Provisional List of PRAs issued on 16.03.2024 pursuant to the first publication of Form-G on 20.02.2024 shall continue to exist as Eligible PRA and need not re-submit their EOI.

24.03.24



Sd/-

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Anil Kumar Mittal
Resolution Professional

Registration Number: IBBI/IPA-002/IPA-N00742/2018-2019/12263
Registered Address: 5/99, Sector-2, Rajender Nagar, Sahibabad, Ghaziabad, Uttar Pradesh- 201005

For Bhupesh Steel Private Limited

Date: 24.03.2024

Place: Delhi-NCR

SALE NOTICE
METALITE ECO FUTURE LABS PRIVATE LIMITED (In Liquidation)
 Registered Office: 44/17/7, Ansari Road, Daryaganj, NEW DELHI-110002
E-Auction for Sale of Plant and Machinery under Insolvency and Bankruptcy Code, 2016
Date and Time of Auction: 17.04.2024 from 10.00 a.m. to 5.00 p.m. (With unlimited extension of 5 minutes each)

Sale of Plant and Machinery of Corporate Debtor (CD), in possession of the Liquidator appointed by the Hon'ble National Company Law Tribunal, New Delhi, vide order dated 21.11.2023. The sale of Plant and Machinery of the Corporate Debtor shall be done by the undersigned through the e-auction platform <https://www.eauctions.co.in>

ASSET	Reserve Price	Earnest Money Deposit	Bid Increment Amount
Sale of Plant and Machinery (in dismantled condition) for manufacture of road marking materials, office equipment, vehicle, etc.	Rs.16.29 Lakh	Rs. 1.63 Lakh	Rs. 50,000/- or multiples thereof

Terms and Condition of the E-Auction are as under:
 1. E-Auction will be conducted on "AS IS WHERE IS", "AS IS WHAT IS", "WHATEVER THERE IS BASIS" and "NO RECOURSE BASIS" through approved service provider: Linkstar Infoys Private Limited.
 2. The Complete E-Auction process document containing details of the Assets, online auction Bid Form, Declaration and Undertaking Form, General Terms and Conditions of online auction sale are available on website <https://www.eauctions.co.in>. Contact Mr. Vijay Pipaliya at 9870099713. E-mail: admin@eauctions.co.in.
 3. In the event where there are no successful bidders, the liquidator reserves the right to suspend the e-auction during any stage.
 4. In case a bid is placed in the last 5 minutes of the closing time of the e-auction, the closing time will automatically get extended for 5 minutes, with unlimited extension.
 5. The bidder who submits the highest bid amount (not below the reserve price) on closure of e-auction process shall be declared as the Successful Bidder and a communication to that effect will be issued through electronic mode which shall be subject to approval by the Liquidator.
 6. The Successful Bidder shall bear the applicable duties/transfer charge, fees, etc. and all the local taxes, duties, rates, assessment charges, fees, etc. in respect of the assets put on auction.
 7. The Liquidator has the absolute right to accept or reject any or all offers or to adjourn/postpone/cancel the e-auction proceeding at any stage without assigning any reason therefor.
 8. After payment of the entire sale consideration, the sale certificate/agreement will only be issued in the name of the successful bidder and will not be issued in any other name. The sale shall be subject to provisions of Insolvency and Bankruptcy Code, 2016 and regulations made thereunder.
 9. In case of any query regarding assets for sale, Shri Brahm Datt Verma (Team Member of Liquidator) may be contacted at his mobile number 9193911355.

CA. Shruti Gupta (Liquidator)
 Metalite Eco Future Labs Private Limited
 IBBIP/A-001/PP-P00303/2017-18/10567
 Mobile: 9873334797
 Email to be used for correspondence: metalite.liquidation@gmail.com
 E-Mail of the Liquidator as registered with IBI: guptashrutica@gmail.com

SIR SHADI LAL ENTERPRISES LIMITED
 Regd. Office : Upper Doab Sugar Mills, SHAMLI 247776 (UP)
 CIN : L51909UP1933PLC146675
 Website-www.sirshadi.com E-mail: udsm_shamli@sirshadi.com
 Notice
 Notice is hereby given that pursuant to Regulation 30 of the SEBI (LODR) Regulations 2015, a meeting of the Board of the Directors of the Company is scheduled to be held on 30th March, 2024 at 12.30 p.m. to consider the Reappointment of Mr.Rajal Lal as Managing Director of the Company by Electronic means/Vedio Conferencing.
 For Sir Shadi Lal Enterprises Limited
 Sd/-
 Ajay Kumar Jain
 Company Secretary
 PLACE: Shamli
 DATED: 22.03.2024

IMPORTANT
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INDIA SHELTER FINANCE CORPORATION LTD.
 Registered Office: Plot-15, 6th Floor, Sec-44, Institutional Area, Gurgaon, Haryana-122002. Branch Office: Kola: India Shelter Finance Corp. Ltd. First Floor, 10, D, Panjwani Complex Opp. Multipurpose School, Gumanpura, Kota-304007 Rajasthan. Branch Office: BARAN: First Floor, Near Char Murli Chouraha, Kota Road, Baran, 325205

PUBLIC NOTICE- AUCTION FOR SALE OF IMMOVABLE PROPERTY
 [Under Rule 8(6) Of The Security Interest (enforcement) Rules, 2002] Notice For Sale Of Immovable Property Mortgaged With India Shelter Finance Corporation (ISFC) (Secured Creditor) Under The Securitisation And Reconstruction Of Financial Assets And Enforcement Of Security Interest Act, 2002 Notice is hereby given To The Public in General And In Particular To The Borrower(s), Co-Borrower(s) And Guarantor(s) Or Their Legal Heirs/ Representatives That The Below Described Immovable Property(ies) Mortgaged/charged To The Secured Creditor, The Possession Of Which Has Been Taken By The Authorized Officer Of ISFC (Secured Creditor) Will Be Sold On 27-Apr-2024 (date Of Auction) On "As Is Where Is", "As Is What Is" And "What Ever There Is" Basis For Recovery Of Outstanding Dues From Below Mentioned Borrowers, Co-Borrowers Or Guarantors. The Reserve Price And The Earnest Money Deposit is Mentioned Below. The Sealed Envelope Containing The End Amount For Participating In Public Auction Shall Be Submitted To The Authorized Officer Of ISFC. On Or Before 26-Apr-2024 Till 5 PM At Branch/Corporate Office: Plot-15, 6th Floor, Sec-44, Institutional Area, Gurgaon, Haryana-122002. Branch Office: Kola: India Shelter Finance Corp. Ltd. First Floor, 10, D, Panjwani Complex Opp. Multipurpose School, Gumanpura, Kota-304007 Rajasthan. Branch Office: Baran: First Floor, Near Char Murli Chouraha, Kota Road, Baran, 325205

Loan Account No.	Name of Borrower(s)/ Co-Borrower(s)/ Guarantor(s)/ Legal Heir(s)/ Legal Rep.	Date of Demand Notice Amount as on date	Type of Possession (Under Constructive/ Physical)	Reserve Price	Earnest Money
HL32CHLONS0 0000509461/ AP-10019161	Mr./ Mrs. Bajrang Bai, Mr. Bajrang Lal, Mr. Pavan Kumar & Mrs. Karma Meghwal	28-09-2022 Rs. 716666 47/- (Rupees Seven Lakh Sixteen Thousand Six Hundred Sixty Six Paise Four Seven Only) as on 28.09.2022 with further interest applicable from 29-SEP-2022 until payment in full	Symbolic	Rs. 67,20,000/- (Rupees Six Lakhs Seventy Two Thousand Only)	Rs. 67,20,000/- (Rupees Sixty Seven Thousand Two Hundred Only)
LA11TCLONS00 000512454/ AP-10029653	Mr./ Mrs. Samiksha Bai & Mr. Chandra Prakash	19-06-2023 Rs. 1522766 82/- (Rupees Fifteen Lakh Twenty Two Thousand Seven Hundred Sixty Six Paise Eight Two Only) as on 14.09.2023 with further interest applicable from 15-SEP-2023 until payment in full	SYMBOLIC	Rs. 13,61,000/- (Rupees Thirteen Lakhs Sixty One Thousand Only)	Rs. 1,36,100/- (Rupees One Lakh Thirty One Hundred One Hundred Only)

Description of Property: All That Part And Parcel Of Patta No. 346, Of Situated At Gurjara Ka Mohalla Badgaon, Bundi Road Kota Tehsil Ladpura, Dist. Kota, Area Measuring 2796 Sq. Ft. Bounded As:- EAST - Other House WEST - House Of Mahaveer Singh NORTH - ROAD SOUTH - House Of Babu Lal

Description of Property: All That Part And Parcel Of Plot Situated At KSHA No. 1181 Village- Kawa Tehsil Atlu Distt. Baran Rajasthan, Admeasuring 900 Sq. Ft. Bounded As:- EAST - Road WEST - Open Plot NORTH - Open Plot SOUTH - House Of Shyam Mehta

Terms and conditions:
 1) The prescribed Tender/ Bid Form and the terms and conditions of sale will be available with the Branch/Corporate Office: PLOT-15, 6TH FLOOR, SEC-44, INSTITUTIONAL AREA, GURGRAM, HARYANA-122002. Branch Office: INDIA SHELTER FINANCE CORP. LTD. FIRST FLOOR, 10, D, PANJWANI COMPLEX OPP. MULTIPURPOSE SCHOOL, GUMANPURA, KOTA-304007 RAJASTHAN, Branch Office: BARAN: First Floor, Near Char Murli Chouraha, Kota Road, Baran, 325205 between 10.00 a.m. to 5.00 p.m. on any working day.
 2) The immovable property shall not be sold below the Reserve Price.
 3) All the bids/ tenders submitted for the purchase of the above property shall be accompanied by Earnest Money as mentioned above. EMD amount favouring "India Shelter Finance Corporation Limited". The EMD amount will be returned to the unsuccessful bidders after auction.
 4) The highest bidder shall be declared as successful bidder provided always that he/she is legally qualified to bid and provided further that the bid amount is not less than the reserve price. It shall be the discretion of the Authorized Officer to decline acceptance of the highest bid when the price offered appears inadequate as to make it inadvisable to do so.
 5) In the event of default of any payment within the period mentioned above, the property shall be put to fresh auction/ sale by private treaty. The deposit including EMD shall stand forfeited by India Shelter Finance Corporation Ltd. and the defaulting purchaser shall lose all claims to the property.
 6) The above sale shall be subject to the final approval of ISFC, interested parties are requested to verify/confirm the statutory and other dues like Sales/Property tax, Electricity dues, and society dues, from the respective departments / offices. The Company does not undertake any responsibility of payment of any dues on the property.
 7) In case the initial deposit is made as above, the balance amount of the purchaser money payable shall be paid by the purchaser to the Authorized Officer on or before the 15th day from the date of confirmation of the sale of the property, exclusive of such day or the 15th day be a Sunday or other holiday, then on the first office day after the 15th day.
 8) In the event of default of any payment within the period mentioned above, the property shall be put to fresh auction/ sale by private treaty. The deposit including EMD shall stand forfeited by India Shelter Finance Corporation Ltd. and the defaulting purchaser shall lose all claims to the property.
 9) The above sale shall be subject to the final approval of ISFC, interested parties are requested to verify/confirm the statutory and other dues like Sales/Property tax, Electricity dues, and society dues, from the respective departments / offices. The Company does not undertake any responsibility of payment of any dues on the property.
 10) TDS of 1%, if any, shall be payable by the highest bidder over the highest declared bid amount. The payment needs to be deposited by the highest bidder in the PAN of the company and the copy of the challan shall be submitted to the company.
 11) Sale is strictly subject to the terms and conditions mentioned in this advertisement and to the prescribed tender form.
 12) The successful bidder/purchaser shall bear all stamp duty, registration fees, and incidental expenses for getting sale certificate registered as applicable as per law.
 13) The Authorized Officer has the absolute right to accept or reject the bid or to adjourn / postpone / cancel the tender without assigning any reason therefor and also to modify any terms and conditions of this sale without any prior notice.
 14) Interested bidders may contact Mr. ABHISHEK SINGH at Mob. No. +91-98282 82111 & Mr. NAVODIT TRIPATHI at Mob. No. +91-96942 54849 during office hours 10.00AM to 06.00 PM.

30 DAYS SALE NOTICE TO THE BORROWER/GUARANTOR/MORTGAGOR
 The above-mentioned Borrowers/Mortgagors/Guarantors are hereby notified to pay the sum as mentioned in Demand Notice under section 13(2) with its on date interest and expenses before the date of Auction failing which the property shall be auctioned and balance dues, if any, will be recovered with interest and cost from the Borrower/Guarantor/Mortgagor.
 Date: 24/03/2024, Place: Rajasthan
 INDIA SHELTER FINANCE CORPORATION LTD

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
BHUPESH STEEL PRIVATE LIMITED OPERATING IN
THE STEEL SECTOR AT SONIPAT, HARYANA & DELHI
 (Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

Name of the Corporate Debtor along with PAN/CIN/ILP No.	BHUPESH STEEL PRIVATE LIMITED PAN: AACCB0972H CIN: U74899DL1988PTC033862
Address of the registered office	A-48, 11th Floor Wazirpur Industrial Area, Delhi-110052, India.
URL of website	Not Available
Details of place where majority of fixed assets are located	Khewra Road, Sonapat, Haryana
Installed capacity of main products/ services	Not Available
Quantity & value of main products/ services sold in last financial year	Not Available
Number of employees/ workmen	0
Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	https://drive.google.com/drive/folders/1QoJfKnbKTXmZLcPwZ7LsIBFXREjIjw?usp=drive_link
Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	https://drive.google.com/drive/folders/1QoJfKnbKTXmZLcPwZ7LsIBFXREjIjw?usp=drive_link
Last date for receipt of expression of interest	08.04.2024
Date of issue of provisional list of prospective resolution applicants	10.04.2024
Last date for submission of objections to provisional list	15.04.2024
Date of issue of final list of prospective resolution applicants	17.04.2024
Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants	22.04.2024
Last date for submission of resolution plans	22.05.2024
Process email id to submit Expression of interest	cirp.bspl@gmail.com

Note: The PRAs shortlisted in the Provisional List of PRAs issued on 16.03.2024 pursuant to the first publication of Form-G on 20.02.2024 shall continue to exist as Eligible PRA and need not re-submit their EOI.

Sd/-
 Anil Kumar Mittal
 Resolution Professional for Bhupesh Steel Private Limited
 Place: Delhi
 Registration Number: IBB/PPA-002/PP-N00742/2016-2019/12263
 Regd. Address: 5/99, Sector-2, Rajender Nagar, Sahibabad, Ghaziabad, Uttar Pradesh- 201005

इंडियन बैंक Indian Bank
STRESSED ASSET MANAGEMENT BRANCH,
 1st Floor, Main Branch Bldg, Hazratganj, Lucknow-226001, Phone No. 0522-2288988

APPENDIX- IV-A* [See proviso to rule 8 (6)]
Sale Notice for sale of immovable properties
 E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002

Whereas, the Authorized Officer of Indian Bank has taken symbolic possession of the following properties pursuant to the notice issued under Sec 13(2) of the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 in the following loan accounts with right to sell the same on "AS IS WHERE IS, AS IS WHAT IS, WHATEVER THERE IS" basis for realization of Bank's dues plus interest as detailed hereunder and whereas consequent upon failure to repay the dues, the undersigned in exercise of power conferred under Section 13(4) of the said Act proposes to realize the Bank's dues by sale of the said properties. The Sale will be done by the undersigned through e-auction platform provided by the Service Provider - <https://www.mstcecommerce.com>.

Sr. Name & Address of the Borrower(s)/ Proprietor/Partners/ Director(s)/ Guarantor(s)	Details of Immovable property (all part & parcel of the property consisting of)	Dt. of Demand Notice / Dt. of possession / Amount of Secured Debt	(a) Reserve Price / (b) Earnest Money / (c) Accounts details for EMD / (d) Incremental Bid Amt.	Date & time for submission of EMD / Date and Time of e-Auction / Property ID No.
1. M/s Anjul Medicare Pvt Ltd, C/o Mis Bhagyasree Hospital & Trauma Centre, Gari Road, Meerut, 250004.	Property 1:- House situated at Plot No. D-50, Shashi Nagar, Meerut, Bounded by: North: House No. D-52 South: House No. D-48 East: House No. D-122 West: Road Pan Park Property 2:- Property situated at Plot No - 231, 233 & 235 Mangal Pandey Nagar, Meerut. Plot 231 Bounded by: North: 15.20 Mt. Plot No 229 South: 15.20 Mt. Plot No 233 East: 9.25 Mt. Rasta. West: 9.25 Mt. Service Road. Plot 233 Bounded by: North: 15.20 Mt. Plot No 231 South: 15.20 Mt. Plot No 235 East: 9.25 Mt. Rasta. West: 9.25 Mt. Service Road. Plot 235 Bounded by: North: 15.20 Mt. Plot No 233 South: 15.20 Mt. Plot No 237 East: 9.25 Mt. Rasta. West: 9.25 Mt. Service Road.	29.10.2018 06.02.2019	1) Rs. 1,44,90,000/- 2) Rs. 14,49,000/- a) A/c No. 2171483876 IFSC: IDIB000H561 d) Rs. 1,00,000/- 2) a) Rs. 5,82,84,000/- b) Rs. 98,26,400/- c) A/c No. 2171483876 IFSC: IDIB000H561 d) Rs. 5,00,000/-	26.04.2024 till 5.00PM 29.04.2024 till 11.00 AM to 4.00 PM 26.04.2024 till 5.00PM 29.04.2024 till 11.00 AM to 4.00 PM Property ID No. IDB423202403 Property ID No. IDB423202404

For verification about the document, property & inspection thereof, the intending bidders may contact Indian Bank SAM Branch Lucknow during office hours between 26.03.2024 to 26.04.2024, and for auction related query intending bidders may contact - Phone No. 0522-2288988

For downloading further details and Terms & Conditions, please visit: i. <https://ibpi.in> ii. <https://www.mstcecommerce.com>

THE BORROWER(S)/GUARANTOR(S) ARE HEREBY NOTIFIED ABOUT THE SALE NOTICE UNDER THE SARFAESI ACT, 2002
 Authorized Officer, Indian Bank
 Place: Lucknow, Date: 21.03.2024

JM Financial Asset Reconstruction Company Limited
 Corporate identity Number : U67190MH2007PLC74287
 Registered Office Address : 7th Floor, Cnergy, Appasaheb Marathe Marg, Prabhadevi, Mumbai 400025 T: +91 22 6630 3030 F: +91 22 6630 3223 www.jmfinancialarc.com

APPENDIX IV POSSESSION NOTICE (for immovable property)
 Whereas, the Authorized Officer of Piramal Capital & Housing Finance Limited (erstwhile Dewan Housing Finance Corporation Limited) under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 and in exercise of powers conferred under section 13(2) read with Rule 3 of the Security Interest (Enforcement) Rules 2002, issued a Demand notice calling upon to the Borrower(s), Co-Borrower(s), Guarantor(s) to repay the amount mentioned in the notice together with interest at contractual rate and expenses, cost, charges due thereon till the date of payment within 60 days from the date of receipt of the said notice. Subsequent to the Housing Finance Corporation Limited (erstwhile Dewan Housing Finance Corporation Limited) assigned the financial assets pertaining to Borrower(s) together with the underlying security interest created therefor along with all rights, title and interest thereon in favour of JM Financial Asset Reconstruction Company Limited, acting in its capacity as trustee of Aranya - Trust (hereinafter referred to as "JMFAARC") under the provisions of the SARFAESI Act vide an assignment agreement dated March 29, 2023 (hereinafter referred to as "Assignment Agreement"). The Borrower having failed to repay the amount, notice is hereby given to the Borrower(s), Co-Borrower(s), Guarantor(s) and the public in general that the undersigned, being the Authorized officer of JMFAARC has taken possession of the property described herein below, in exercise of powers conferred on him under Sub-Section (4) of the Section 13 of the said Act read with Rule 8 of the Security Interest Enforcement Rules, 2002. The borrower in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of JMFAARC for an amount as mentioned herein under with interest thereon till the date of repayment. The borrower(s), Co-Borrower(s), Guarantor(s) attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.

Sr. No.	Name of the Borrower(s), Co-Borrower's, Guarantor(s)	Description of secured asset (immovable property)	Demand Notice Date and Amount with NPA date	Date of Possession
1	(Loan Code No-01400002907), (New Delhi-Branch), Ankur Tripathi (Borrower) /Smita Tripathi (Co-Borrower)	All the Part & Parcel of Property - Flat No. T-10-401, Tower- T-10, 4th Floor, Plot No-GH-09, Sec - Zeta-1 Amrapal Grand,g.oida Greater Noida Gautambudh Nagar Uttar Pradesh - 203207	04/11/2022 for Rs. 2537231/- (Rupees Twenty Five Lakh Thirty Seven Thousand Two Hundred Thirty One Only) NPA 12/05/2022	19/03/2024 (Symbolic)
2	(Loan Code No-20000041612), (Noida- sector 2-Branch), Rohit Sachdeva (Borrower) /Vandana Sachdeva (Co-Borrower)	All the Part & Parcel of Property - Flat No-1102 11th Floor Tower-1 Novena Green, Plot NoGH 05 B Techzone 04, Novena Greens Greater Noida West Gautambudh Nagar Uttar Pradesh - 201308	01/11/2023 for Rs. 3264691/- (Rupees Thirty Two Lakh Sixty Four Thousand Six Hundred Ninety One Only) NPA 04/07/2019	19/03/2024 (Symbolic)
3	(Loan Code No-131900001146), (Noida 1 Rajendra Place-Branch), Govind Singh Ranat (Borrower) /Yasodha Rawat, Peeyush Rawat /Yogesh Singh Rawat (Co-Borrower)	All the Part & Parcel of Property - Flat No 1204, 12th Floor, Tower B5 Morphue Pratiksha, Plot No. Gh 16a Sector-01, Greater Noida West Gautam Buddha Nagar Gautambudh Nagar Uttar Pradesh - 201308	01/11/2023 for Rs. 6400395/- (Rupees Sixty Four Lakh Three Hundred Ninety Five Only) NPA 04/07/2019	19/03/2024 (Symbolic)
4	(Loan Code No-13100001029), (Noida 1 Rajendra Place-Branch), Vikas Chaudhary (Borrower) /Mithlesh Kumari (Co-Borrower)	All the Part & Parcel of Property - Unit No 805 Eighth Floor Tower B 4 Morphus PratikshaPlot No G H16 A Sector 1 Gautambudh Nagar Greater Noida West Gautambudh Nagar Uttar Pradesh - 201307	01/11/2023 for Rs. 4026455/- (Rupees Forty Lakh Twenty Six Thousand Four Hundred Fifty Five Only) NPA 06/03/2019	19/03/2024 (Symbolic)
5	(Loan Code No-01400003717), (New Delhi-Branch), Bhuvan Sharma (Borrower) /Leela Wali Sharma (Co-Borrower)	All the Part & Parcel of Property - Flat No. 301, 3rd Floor Tower-2, Novena Greens Techzone-4 Greater Noida West Gautambudh Nagar Uttar Pradesh - 201308	18/10/2023 for Rs. 5621916/- (Rupees Fifty Six Lakh Twenty One Thousand One Hundred Sixteen Only) NPA 05/04/2019	19/03/2024 (Symbolic)
6	(Loan Code No-19700041603), (Gurgaon -Sector 2-Branch), Bharat Lal (Borrower) /Maya Hanotiya (Co-Borrower)	All the Part & Parcel of Property - Flat No 2404 24th Floor Tower B1 Morphue Pratiksha, Plot No. Gh 16a Sector 01 Greater Noida West Gautam Buddha Nagar Gautambudh Nagar Uttar Pradesh - 201308	01/11/2023 for Rs. 4405535/- (Rupees Forty Four Lakh Five Thousand Five Hundred Thirty Five Only) NPA 06/03/2019	19/03/2024 (Symbolic)
7	(Loan Code No-19000001198), (Ra) Nagar-Branch), Sanjay Mathur (Borrower) /Preeti Mathur (Co-Borrower)	All the Part & Parcel of Property - Flat No 15704, 7th Floor, O2 Valley, O2 Habitat Builder Pvt Ltd Gh-05 Tech Zone Sector 4 Greater Noida West Gautambudh Nagar Uttar Pradesh - 201308	01/11/2023 for Rs. 4949440/- (Rupees Forty Nine Lakh Forty Nine Thousand Four Hundred Forty Only) NPA 04/07/2019	19/03/2024 (Symbolic)
8	(Loan Code No-09200002425), (Rohini-Branch), Satish Kumar (Borrower) /Asha Dixit, Melar Held Theare Pvt Ltd, Shrutii Dixit /Bai Krishan Sharma (Co-Borrower)	All the Part & Parcel of Property - Flat No. 1, 001, ground Floor Tower-laural,ajnara Integrity Noor Nagar, Raj Nagar Ext Ghaziabad Ghaziabad Uttar Pradesh - 201011	18/10/2023 for Rs. 3614675/- (Rupees Thirty Six Lakh Fourteen Thousand Six Hundred Seventy Five Only) NPA 09/07/2021	19/03/2024 (Symbolic)
9	(Loan Code No-01400005145), (New Delhi-Branch), Indereet Singh (Borrower) /Sunmeet Kaur (Co-Borrower)	All the Part & Parcel of Property - Unit No. Q-1205, 12th Floor Tower Q, Logix Blossm Green Sec- 143 Noida Gautambudh Nagar Uttar Pradesh - 201301	18/10/2023 for Rs. 4072844/- (Rupees Forty Lakh Seventy Two Thousand Eight Hundred Forty Four Only) NPA 09/07/2021	19/03/2024 (Symbolic)
10	(Loan Code No-11900003112), (Noida-Branch), Amit Kumar Srivastava (Borrower) /Nisha Srivastava (Co-Borrower)	All the Part & Parcel of Property - Flat No. 1411 4th Floor Tower-e, Blue Moon Homes NH-58, Raj Nagar Extension Ghaziabad, U Ghaziabad Uttar Pradesh - 201017	01/11/2023 for Rs. 2485010.96 (Rupees Twenty Four Lakh Eight Hundred Fifty Two Thousand Ninety Six Paise Only) NPA 30/09/2017	19/03/2024 (Symbolic)
11	(Loan Code No-13100000315), (Noida 1 Rajendra Place-Branch), Rudraksha Bhushan Banerjee (Borrower) /Swati Banerjee (Co-Borrower)	All the Part & Parcel of Property - Unit No. 2001, 20th Floor, Block/Tower - A Plot No - Gh-05a, Antriksh Golf View Sector-78, Noida Noida Gautambudh Nagar Uttar Pradesh - 203207	18/10/2023 for Rs. 3757212/- (Rupees Thirty Seven Lakh Fifty Seven Thousand Two Hundred Twelve Only) NPA 09/07/2015	19/03/2024 (Symbolic)
12	(Loan Code No-11900000376), (Noida-Branch), Deepak Kumar Sharma (Borrower) /Prachi Joshi (Co-Borrower)	All the Part & Parcel of Property - Unit No. 1306, 13th Floor, Block/Tower - A Plot No - Gh-005a, Antriksh Golf View Sector-78, Noida Noida Gautambudh Nagar Uttar Pradesh - 203207	01/11/2023 for Rs. 7123275/- (Rupees Seventy One Lakh Twenty Three Thousand Two Hundred Seventy Five Only) NPA 04/12/2017	19/03/2024 (Symbolic)
13	(Loan Code No-13100000305), (Noida 1 Rajendra Place-Branch), Bijoy Kar (Borrower) /Sunil Mohapatra (Co-Borrower)	All the Part & Parcel of Property - Unit No. 1305, 13th Floor, Block/Tower - A Plot No - Gh-005a, Antriksh Golf View Sector-78, Noida Noida Gautambudh Nagar Uttar Pradesh - 203207	01/11/2023 for Rs. 6180924/- (Rupees Sixty One Lakh Eighty Four Thousand Nine Hundred Twenty Four Only) NPA 03/02/2018	19/03/2024 (Symbolic)
14	(Loan Code No-09200000347), (Rohini-Branch), Nilin Sethi (Borrower) /Pinky Taneja (Co-Borrower)	All the Part & Parcel of Property - Unit No. 1006, 10th Floor, Block - B Plot No - Gh-005a, Antriksh Golf View Sector-78, Noida Noida Gautambudh Nagar Uttar Pradesh - 201301	01/11/2023 for Rs. 5300307/- (Rupees Fifty Three Lakh Three Hundred Seven Only) NPA 06/05/2017	19/03/2024 (Symbolic)
15	(Loan Code No-13300000211), (Cannaught Place-Branch), Anurag Sehgal (Borrower) /Neha Sehgal (Co-Borrower)	All the Part & Parcel of Property - Unit No. 1305, 13th Floor, Block/Tower - C Plot No - Gh-005a, Antriksh Golf View Sector-78, Noida Noida Gautambudh Nagar Uttar Pradesh - 203207	01/11/2023 for Rs. 5067128/- (Rupees Fifty Lakh Sixty One Thousand One Hundred Twenty Eight Only) NPA 06/03/2018	19/03/2024 (Symbolic)
16	(Loan Code No-09200000348), (Rohini-Branch), Nilin Sethi (Borrower) /Pinky Taneja (Co-Borrower)	All the Part & Parcel of Property - Unit No. 906, 9th Floor, Block - B Plot No - Gh-005a, Antriksh Golf View Sector-78, Noida Noida Gautambudh Nagar Uttar Pradesh - 201301	01/11/2023 for Rs. 4943913/- (Rupees Forty Nine Lakh Forty Three Thousand Nine Hundred Thirteen Only) NPA 06/05/2017	19/03/2024 (Symbolic)
17	(Loan Code No-13300000159), (Cannaught Place-Branch), Saugata Chattopadhyay (Borrower) /Rajni Kanto Chatterjee (Co-Borrower)	All the Part & Parcel of Property - Unit No. 704, 11th Floor, Block - A Plot No - G H-005a, Antriksh Golf View Sector-78, Noida Noida Gautambudh Nagar Uttar Pradesh - 201301	01/11/2023 for Rs. 6396844/- (Rupees Sixty Three Lakh Ninety Six Thousand Eight Hundred Forty Four Only) NPA 04/08/2017	19/03/2024 (Symbolic)
18	(Loan Code No-13300000169), (Cannaught Place-Branch), Subodh Agarwal (Borrower) /Milan Agarwal (Co-Borrower)	All the Part & Parcel of Property - Unit No. 803, 8th Floor, Block - A Plot No. - G H-005a, A.Antriksh Golf View Sector-78, Noida Noida Gautambudh Nagar Uttar Pradesh - 201301	01/11/2023 for Rs. 6276692/- (Rupees Sixty Two Lakh Seventy Six Thousand Six Hundred Ninety Two Only) NPA 03/02/2018	19/03/2024 (Symbolic)
19	(Loan Code No-20000042056), (Noida -sector 2-Branch), Pradeep Kumar (Borrower) /Ander Pal, Samveer Singh (Co-Borrower)	All the Part & Parcel of Property - Flat No PI-1, First Floor Front Rhs Side Plot No - C3/6 D, Ankur Vihar Ghaziabad Ghaziabad Uttar Pradesh - 201010	01/11/2023 for Rs. 2739931/- (Rupees Twenty Seven Lakh Thirty Nine Thousand Nine Hundred Thirty One Only) NPA 30/09/2020	19/03/2024 (Symbolic)
20	(Loan Code No-20000042057), (Noida -sector 2-Branch), Abhijit Ghosal (Borrower) /Anujit Ghosal (Co-Borrower)	All the Part & Parcel of Property - Unit No-105, First Floor, Block - C Antriksh Golf View, Morphue Green Plot No - Gh-5a, Sector-78, Noida Gautambudh Nagar Uttar Pradesh - 201301	18/10/2023 for Rs. 9251165/- (Rupees Ninety Two Lakh Fifty One Thousand One Hundred Sixty Five Only) NPA 03/02/2019	19/03/2024 (Symbolic)
21	(Loan Code No-20000042226), (Noida -sector 2-Branch), Vaibhav Mishra (Borrower) /Raj Kumar Mishra, Kaushal Kumar Jha (Co-Borrower)	All the Part & Parcel of Property - Fl-3 First Floor Ihs plot No A-70 Block-A SH Vid Loni Ghaziabad Ghaziabad Ghaziabad Uttar Pradesh - 201102	01/11/2023 for Rs. 2301334/- (Rupees Twenty Three Lakh Three Thousand Three Hundred Thirty Four Only) NPA 30/09/2020	19/03/2024 (Symbolic)
22	(Loan Code No-14600000711), (Meerut-Branch), Arun Kumar (Borrower) /Poorna Neeraj Kumar Kansal (Co-Borrower)	All the Part & Parcel of Property - Ground Floor Plot No C-137 block - C Ark City delhi Road Bypass Road Near Sainik Vihar Nanglatish Meerut Meerut Uttar Pradesh - 250001	01/11/2023 for Rs. 2688737/- (Rupees Twenty Six Lakh Eighty Eight Thousand Seven Hundred Seventy Three Only) NPA 30/09/2020	19/03/2024 (Symbolic)

Place: Delhi NCR
 Date : 25.03.2024
 Authorized Officer
 JM Financial Asset Reconstruction Company Limited, acting in its capacity as trustee of Aranya - Trust

PROFECTUS CAPITAL PRIVATE LIMITED
PROFECTUS CAPITAL PRIVATE LIMITED
 Registered/ Corporate/Branch Office:- B/

सावजनिक सूचना (भागीय विद्याला और शोधन अक्षमता बोर्ड, 2016 की धारा 102(1) ब (2) के अधीन) नागरिस इंडस्ट्रीज लिमिटेड का लिए श्री प्रम आनुराग श्रावण श्रावण/व्यावसायिक गार्डर के लेनदारों के ध्यानार्थ संबंधित विवरण

Sir Shadi Lal Enterprises Ltd. CIN: L51909UP1933PL146675 Registered Office: Upper Doab Sugar Mill Shami (U.P.)-247776 Phone No: 01398-250063 Fax: 01398-250032 Email ID: cs@sirshadi.com Website: www.sirshadi.com

Form no INC-26 [Pursuant to rule 30 of the Companies Act, 2013] (Incorporation) Rules, 2014 Before the central government Regional Director, Northern Region.

किफ्स हाउसिंग फाइनेंस लिमिटेड पंजीकृत कार्यालय: 6ठी मंजिल, किफ्स कॉर्पोरेट हाउस, होटल एलेन रोड, इन्वेंस्ट, इन्वेंस्ट - अंबली रोड, मोदकनगर, अंबली, अहमदाबाद, गुजरात - 380054 कॉर्पोरेट कार्यालय: सी-902, लोटा पार्क, ग्राम पंच केपार्ड, वेस्टर्न एक्सप्रेस हाईवे, गोवापास (पूर्व), मुंबई - 400063, महाराष्ट्र, भारत, फोन नंबर: +91 22 67994000, ई-मेल: cs@kifshousing.com/website: www.kifshousing.com

प्रपत्र जी अनिश्चित की अभिव्यक्ति के लिये निमंत्रण, हेतु गुणवत्ता प्रकृत लिमिटेड सोरोपिण, हरिद्वार एवं दिल्ली में इन्फ्रा क्षेत्र में परिचालन

विनाशकारी प्रकृत लिमिटेड (प्रादेशिक) की वकील प्रकृत लिमिटेड (प्रादेशिक) की वकील प्रकृत लिमिटेड (प्रादेशिक) के अधीन

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Table with 2 main columns: 'बैंक ऑफ महाराष्ट्र' and 'बैंक ऑफ महाराष्ट्र'. It lists various properties and their details, including location, area, and status.

आदित्य विडला फाइनेंस लिमिटेड पंजीकृत कार्यालय: इंडियन रेयॉन कंपाउंड, वेरावल, गुजरात-362266 निगमित कार्यालय: आर-टैक पार्क, 10वां तल, निराला कॉम्प्लेक्स, ऑफ वेस्टर्न एक्सप्रेस, पूर्व-मुंबई - 400063

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Chola चोलामंडलम इन्व्हेस्टमेंट ऐण्ड फायर्नस कम्पनी लिमिटेड कॉर्पोरेट कार्यालय: मोटा रोड, सी 54 एवं 55, पुरा सी-4, बिहार का इंडस्ट्रियल एस्टेट, निष्ठी, सेम्ह-600032, भारत, शाखा कार्यालय: प्रथम एवं द्वितीय तल, प्लॉट नंबर 6, मेन पूजा रोड, काले बाग, नई दिल्ली-110006

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